

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 257
(IB)-452(ND)2017
IA/5021/2020, IA-1090/2021

IN THE MATTER OF:

Power2sme Pvt. Ltd	...	Applicant/Petitioner
Versus		
JV Strips Ltd. & Ors.	..	Respondent

Under Section: 9 of IBC Code,2016

Order delivered on 14.04.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this matter on 30.04.2021.



**T.S. Singh
(Court Officer)**